

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

Soma Green Energy Pvt. Ltd.

Appeal No. 133/252/ND/2018

...Appellant

Under Section: Section 252.

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 11.05.2018

For the Appellant
For ROC

Mr. Manoj Kumar Mandal, Adv.
Mr. Shobhit Srivastav, Deputy
ROC


Stdng. Counsel for ITD

Mr. Rajat Nagar Stdng. Counsel for
Ms. Lakshmi Gurung, Adv.

ORDER

As per the last order dated 6th April, 2018 the Ld. CS states that the compliance of order has been done and the copies of additional document have been served on ROC as well as Income tax. ROC has filed reply. Ld. Counsel for the Income tax seeks two weeks time stating that the Ld. Counsel appearing in the matter is not available due to personal difficulty. Hence two weeks time is granted. All the copies to be served in advance to the other side. In the mean while Ld. Counsel for the appellant undertakes to bring further documents in support of the operation of the company. For further consideration on 29th May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**